

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.09.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 526 of 2020	Maxsun Marine Services FZE Vs. Dolphin Offshore Enterprises (India) Ltd.	Farhat Warsi	Satpal Singh
2.	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	Dhritiman Bhattacharya-R1
3.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Ashly Cherian
4.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1 Surekha Raman-R2
5.	Comp. App. (AT) (Ins) No. 625 of 2020	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Shubhankar Agarwala	Aman Varma Megha Tyagi-R1 Kamal Jain-R2
6.	Comp. App. (AT) (Ins) No. 627 of 2020	Vikas Jain Vs. MD Nazim Khan, Liquidator & Anr.	Neha Kapoor	Nazim Khan
7.	Comp. App. (AT) (Ins) No. 642 of 2020	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Raghav Kakkar-R3

8.	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Anr.	Anish Agarwal	VN Dubey (R1), Kunal Chheda (IRP)
9.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta

For Hearing

10.	Comp. App. (AT) No. 110 of 2020	Brookefield Technologies Pvt. Ltd. & Anr. Vs. Shylaja Iyar & Ors.	Arun Sri Kumar	Arvind Kumar Gupta
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.	Ranjan Kumar Pandey	Viren Sharma
		With		
12.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	Abhishek Anand

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**